

Erosion cause! by Rs^er Psdma

659. SHRI MD. SALIM:

SHRIMATI CHANDRAKALA
PANDEY:Will the Minister of WATER RE-
SOURCES be pleased to state;

(a) whether Government are aware of the severe erosion and catastrophe caused thereby by the river Padma, during the last seventeen years from Farakka to Jalangi coering a distance of 94 km in West Bengal;

(fc) if so, how many human lives were last were last and what is the extent of loss of landed property including the damage done to crops and dwelling houses and what measures are going to be taken to check the erosion and the amount of fund allotted by the Central Government; and

(c) whether there is any comprehensive plan to check the erosion along the left bank of river Padma in the near future?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON): (a) and (b) Yes, Sir. Ganga (Padma being a nlluvial river is meandering and during the process of meander, the river course goes on shift ing resulting in bank erosion at differen' places. Government *i West Bengal has informed that an area of 17. 5 sq.km, 9 villages, population of 8256 we;? affected and 96 houses were damaged during 1994 flood. Government of West Bengal is being requested to furnish the information about the remaining period. There was no report of los", of any human life, Flood control being a State Su ing and management of flooi control schemes including anti-erosion works are done by the States themselves from the'r own resources according to their own priorities.

(c) GFCC had prepared a comprehensive plan for flood control in the mair G-aaga/Padma ar.d this has been forward-

ed to the Statio Government for formulating individual schemes.

Erussion in Murshidabad District

660 SHRI JIBON ROY;

SHRI MD. SALIM:

Will the Minister of WATER RE-SOURCES be pleased to state:

(a) whether Government have taken any steps to check the erosion which nre taking place in Murshidabad district on the bank of Padma river; and

(b) if so, the details thereof

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND IN THE MINISTRY OF WATER RESOURCES (SHRI P. K. THUNGON)-, (a) and (b) The investi-gat'on, planning and execution of anti-erosfc'm schemes are undertaken by the State Governments out of their own Plan funds *or fl^o control sector and in accordance with their own priorities. The Centre renders assistance in works that are technical, catalytical and promotional in nature. Government of West Bengal has been taking necessary pallative measures to counter erosive action of the river depending on the gravity of situation and availability of fund. During 1994-95 State Government has taken up execution of anti erosion works of Shekhaiipur and Chintamony villages, P. S. Lalgola district, Murshidabad.

अनुसूचित जनजातियों की सूची में
गैर-अनुसूचित जनजातियों को सम्मिलित
किया जाना

661. श्री दिलीप सिंह जूदेव : क्या
कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या अनुसूचित जन-जाति
के प्रतिनिधियों से परामर्श किए बिना गैर-
अनुसूचित जनजातियों को अनुसूचित जन-
जातियों में शामिल किए जाने का कोई
प्रस्ताव है ;

(ख) यदि हां, तो इसके कारण क्या
हैं ;